

(10)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH  
CIRCUIT SITTING AT NAGPUR

Tr.299/87

1. S.C.Datta
2. V.S.Gaekwad
3. D.M.Gomeshe
4. S.T.Mudaliar
5. U.G.Ambade

All B-Grade Drivers  
Central Railway,  
Nagpur Division,  
Nagpur.

.. Applicants

vs.

1. Union of India
2. General Manager  
Central Railway,  
Bombay V.T.

3. Divisional Railway Manager,  
Central Railway,  
Nagpur.

4. N.D.Kate
5. D.S.Vaidya

6. S.L.Ahmed  
All B-Grade Drivers

.. Respondents

Coram: Hon'ble Member(A)Shri P.S.Chaudhuri  
Hon'ble Member(J)Shri D.K.Agrawal

ORAL JUDGMENT

(Per P.S.Chaudhuri,Member(A))

Date: 21-6-1990

When this case is called on for hearing Mr.D.N.Dadilwar, Law Assistant in the respondents' Nagpur office appears but the applicants do not appear either in person or through counsel. In their written statement dated 29-12-1988 the respondents have not accepted any of the applicants' prayers either in whole or in part.

..2/-

(19)

-: 2 :-

2. We accordingly ~~dismiss~~ order  
that this Tr.application be dismissed for  
default in terms of Rule 15 of the C.A.T.  
(Procedure)Rules, 1987.

*D.K.Agrawal P.S.Chaudhuri*  
(D.K.AGRAWAL) (P.S.CHAUDHURI)  
Member(J) Member(A)